

FORM G

**INVITATION FOR EXPRESSION OF INTEREST
FOR M/S RASHMI REALTY BUILDERS PRIVATE LIMITED OPERATING IN
BUSINESS OF REAL ESTATE DEVELOPMENT AT JUCHANDRA-CHANDRAPADA
ROAD MAHALAKSHMI NAGAR, NAIGAON EAST, PALGHAR DISTRICT,
MAHARASHTRA**

(FOR SPECIFIC PROJECT - RASHMI STARCITY PHASE II & III")

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Rashmi Starcity Phase II & III of M/S Rashmi Realty Builders Private Limited PAN: AAECR0038G CIN: U45400MH2008PTC179053
2.	Address of the registered office	B/215, Shanti Shopping Centre, Opp. Railway Station, Mira Road (East) Thane – 401107 Maharashtra
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Rashmi Starcity Phase II & III Located at Juchandra-Chandrapada Road Mahalakshmi Nagar, Naigaon East, Palghar District, Maharashtra- 401208
5.	Installed capacity of main products/ services	Rashmi Starcity Phase II & III
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	17 (apprx)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Shall be provided by the RP basis the information available through the following email id: ibc.rashmirealty@gmail.com . However, the list of creditors is available on IBBI website - https://ibbi.gov.in/claims/claim-process/U45400MH2008PTC179053
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: ibc.rashmirealty@gmail.com
10.	Last date for receipt of expression of interest	3 rd September, 2026
11.	Date of issue of provisional list of prospective resolution applicants	13 th September, 2026
12.	Last date for submission of objections to provisional list	18 th September, 2026
13.	Date of issue of final list of prospective resolution applicants	28 th September, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	3 rd October, 2026
15.	Last date for submission of resolution plans	2 nd November, 2026
16.	Process email id to submit Expression of Interest	ibc.rashmirealty@gmail.com



Mouly

17.	Details of Corporate Debtor's registration as MSME	Corporate Debtor is registered as MSME
-----	--	--

The Resolution Professional and/or Committee of Creditors reserves the right to amend, modify or withdraw the Form G along with any of its terms thereof.



[Signature]
Sd/-

Purusottam Behera
Resolution Professional

In the matter of RASHMI REALTY BUILDERS PRIVATE LIMITED
(RASHMI STARCITY PHASE II AND III)

Registration No: IBBI/IPA-002/IP-00940/2019-20/12993

AFA Valid upto: 31.12.2026

IBBI Registered Address: Flat No.402, Sai Prasad Building, Sion Kamgar CHS, Road No-29,
Sion (East) Mumbai - 400022

Email ID: ibc.rashmirealty@gmail.com; purusosbbj@yahoo.com,

Date: 19th August, 2026

Place: Mumbai

